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CG-5-97

Honble Mr. S. Das Gupta, A.M.
Honble Mr. T. Z. Verma, J.M.

MA No- 514/97 has been filed by the respondent No. 3 challenging the order dt. 23-6-96 by which the applicant in this OA has been granted seniority position higher than respondent No. 3. He has prayed for staying of the aforesaid order. This MA is misconceived. If respondent No. 3 is aggrieved by the aforesaid order he may file an appropriate OA subject to limitation. The MA is dismissed accordingly.

2. None has appeared for the applicant today. CA is on record. No RA has been filed so far. The order sheet discloses that on earlier two occasions also none appeared for the applicant. It appears that the applicant has lost interest in the case. The OA is therefore dismissed in default & for non-prosecution.

J.M.

A.M.

do.